

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH LUCKNOW

O.A. NO: 191/2004.

Dated: 21st December, 2004.

HON'BLE SHRI JUSTICE R.K. BATTA VICE CHAIRMAN

HON'BLE SHRI S.P. ARYA MEMBER(A)

Om Shanker Nath Shukla aged about 50 years

S/o Late Sri Ram Shukla R/o House No. II-18 Dak Tar Colony  
Raibarailly.

.....Applicant.

BY Advocate Shri Dharmendra Awasthi for Shri Sanjay Srivastava.

Versus

1. Union of India through the Chief Post Master General  
U.P. Circle Lucknow
2. The Director Postal Services U.P. Circle Lucknow.
3. The Superintendent of Post Offices Raibarailly.
4. Zuber Ahamad S/o Sri Jaleel-ud-Din Retired Superintendent  
of Post Offices R/o near Power Station Amethi town District  
Sultanpur.

..... Respondents.

BY Advocate Shri S.K. Pandey,

ORDER(ORAL)

BY SHRI JUSTICE R.K. BATTA VICE CHAIRMAN

Heard learned advocates for the parties.

2. The record of the O.A. shows that the appeal filed by the

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applicant as also representation dated 6.10.2003 is pending before the Competent Authority. In view of this, we are of the opinion that the O.A. can be disposed of with a direction to decide the said representation dated 6.10.2003 filed by the applicant within the given time frame. Accordingly, we direct the competent authority to dispose of the said appeal as also representation dated 6.10.2003 by a reasoned and speaking order within a period of three months from the date of receipt of copy of this order. Copy of this order be furnished to both the parties.

3. The O.A. is disposed of in aforesaid terms alongwith all the three Miscellaneous Applications No; 1806/04, 1807/04 and 1808/04. The respondents shall file compliance report at the end of three months and the O.A. be placed on Board after three months for the purposes of compliance of the order. No costs.

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(S.P. ARYA)

MEMBER(A)

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(R.K. BATTA)

VICE CHAIRMAN.